



\$~27

\* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 11637/2015

M/S DUA ASSOCIATES ..... Petitioner

Through: Mr. Arvind Datar, Sr. Advocate with

Mr. A.R. Madhav Rao, Mr. Rajat Mittal, Mr. Rahul P. Dave, Mr. Robin R. Dpavid, Mr. C.A. Sinha, Mr. Rohit Tripathy and Ms. Sonali Khanna,

Advocates.

versus

UNION OF INDIA & ANR. ..... Respondents

Through: Mr. Ashish Dholakia and Ms. Abha

Malhotra, Advs. for R-1.

Mr. Harpreet Singh, Sr. Standing

Counsel for R-2.

Ms. Ratna Dhingra, Ms. Bhavna Dhami and Mr. Ajay Pratap Singh,

Advocates for SILF.

**CORAM:** 

HON'BLE MR. JUSTICE S. RAVINDRA BHAT HON'BLE MR. JUSTICE A. K. CHAWLA

ORDER

**%** 18.01.2018

This matter cannot be heard by one of us (A.K. Chawla, J).

List before another Bench of which one of us (A.K. Chawla, J) is not a member, subject to the orders of Hon'ble the Acting Chief Justice, on 5<sup>th</sup> February, 2018.

S. RAVINDRA BHAT, J

A. K. CHAWLA, J

**JANUARY 18, 2018/nn**